

Shri Tyagi: Advertisement to the tune of Rs. 1 crore?

Shri Hem Barua: Rs. 1.32 crores.

Mr. Speaker: Order, order. Shri Malhotra.

Shrimati Renuka Ray: Sir, my question has not been answered.

Mr. Speaker: What does she want to know further?

Shrimati Renuka Ray: Could he tell us what economies are being effected? He can mention at least one or two items.

Shri Mohiuddin: We have not yet got the report as to what items specially are under the subject of economy. I hope, they are economising all-round.

Shri Inder J. Malhotra: I can understand the need for publicity regarding Air-India in foreign countries but I would like to know why Air-India's publicity campaigns are so necessary even within the country.

Shri Mohiuddin: I may remind the hon. Member that ever in India there are tourists and other visitors coming from Europe, Japan and all other places who are free to travel by any airline they like. The advertisement is necessary for them.

Mr. Speaker: The hon. Minister must have realised by now how exercised hon. Members feel on this matter. Therefore he will kindly look into it.

Shri Harish Chandra Mathur: Sir, my submission is that this question is regarding economy and the hon. Minister has not been able to give us any idea as to what economies are being effected. After all, they are supposed to come prepared. I pointed out to one particular item. A sum of Rs. 1,32,00,000 is being spent on publicity alone and the hon. Minister does not even seem to know whether this much amount is being spent or not.

Mr. Speaker: The economy that was primarily intended, so far as this question is concerned, was by amalgamating the two Corporations.

Shri Harish Chandra Mathur: That is part (b) of the question. Part (a) of the question is about economy in the light of the present emergency and the particular development that even big international airlines, three or four times bigger than Air-India, are amalgamating.

Mr. Speaker: We cannot go into that matter of policy. He says that Government have come to the conclusion and have taken a decision that for the present there is no need for amalgamating them or that they will review it some time afterwards. But I will again ask the hon. Minister to look into the matter. It is a question on which hon. Members feel excited.

Shri Tyagi: May I add, Sir, that we are answerable to the people's criticism and if there is so much of wastage on advertisement.....

Mr. Speaker: Order, order. I am asking the hon. Minister to look into it and explain to hon. Members or put all these facts before the House some time.

Shri Priya Gupta: May I seek a clarification?

Shri Inder J. Malhotra: He may make a statement regarding this.

Mr. Speaker: I have asked him to do that.

प्राप्त स्वयं सेवक दल

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{ श्री प्र० रं० चक्रवर्ती :
 श्री दी० चं० शर्मा :
 श्री भक्त दर्शन :
 श्री भागवत झा आजाद :
 श्री बासप्पा :
 श्री म० ला० द्विवेदी :
 श्री स० चं० सामन्त :
 श्री सुबोध हंसदा :
 *२००. श्री मोहन स्वरूप :
 श्री हेम राज :
 श्री राम रतन गुप्त :
 श्री द्वारका दास मंत्री :

श्री यशपाल सिंह :
 श्री दे० शि० पाटिल :
 श्री नहेन्द्र नायक :
 श्री बसुमतारी :

क्या सामुदायिक विकास तथा सहकार
 मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत के प्रत्येक गांव में ग्राम
 स्वयंसेवक दल द्वारा ग्रामीण जनता को
 सक्रिय करने का कार्य किस सीमा तक आरम्भ
 कर दिया गया है ;

(ख) क्या समर्थाग वयस्कों से प्रति
 महीने एक दिन निःशुल्क श्रम कराने के
 आधार पर प्रतिरक्षा श्रम बैंक चालू कर दिया
 गया है ;

(ग) यदि हां, तो इसके क्या परिणाम
 निकले हैं ; और

(घ) क्या निःशुल्क श्रम के बदले में
 धन के रूप में दिये गये अंशदान को सम्बन्धित
 व्यक्ति की प्रति दिन की आय के सिहाब से
 आंका जाता है ?

सामुदायिक विकास तथा सहकारिता
 मंत्रालय में उपमंत्री (श्री श्यामधर मिश्र) :

(क) से (ग). राज्यों से प्राप्त सूचनाओं से
 पता चलता है कि अधिकतर पंचायतों में
 विलेज वालन्टियर फोर्स और रक्षा श्रम बैंक
 योजनाओं का उद्घाटन २६ जनवरी को
 कर दिया गया है। इस योजना के प्रति
 लोगों की प्रतिक्रिया अच्छी रही, भले ही हर
 क्षेत्र और हर गांव में इसका रूप अलग-अलग
 रहा। आन्ध्र प्रदेश, केरल, मध्य प्रदेश
 और मद्रास से सूचनायें मिली हैं कि लोगों ने
 रक्षा श्रम बैंकों में खुले दिल से दान दिया।
 इस दान से पहले कृषि योजनाओं का काम
 शुरू किया गया है।

(घ) जी नहीं। इस योजना के अनुसार
 श्रम को चालू स्थानीय मजदूरी की दर के
 हिसाब से आंका जाता है।

[(a) to (c). Reports from the
 States indicate that the Village Volun-
 teer Force and Defence Labour Bank
 Schemes have been inaugurated in
 most of the Panchayats on the 26th
 January. The response to the scheme
 has been generally good, though it
 differed from area to area and village
 to village. Liberal donations to the
 Defence Labour Banks have been
 reported from Andhra Pradesh,
 Kerala, Madhya Pradesh and Madras.
 With these donations, work has
 started primarily on agricultural
 schemes.]

(d) No Sir. According to the
 Scheme, labour is commuted at the
 prevailing local wage rate.]

Shri P. R. Chakraverti: By what
 methods the activities of the Youth
 Clubs and Mahila Mandals have been
 integrated in this new concept?

Shri Shyam Dhar Misra: The
 scheme of Village Volunteer Force
 which includes the scheme of Defence
 Labour Banks will be on the support
 of Mahila Mandals and Yuvak Dals.
 As a matter of fact, there is to be a
 small wing for women also. So, all
 the sections will be mobilised and
 their association will be necessary.

Shri P. R. Chakraverti: To what ex-
 tent the option to make cash contri-
 bution in Lieu of labour has been
 exercised?

Shri Shyam Dhar Misra: The option
 is in regard to all those persons who
 cannot contribute labour or who are
 not physically able to contribute
 labour. They can donate in terms of
 money at the wage rate prevailing in
 the village.

Shri Bhagwat Jha Azad: May I
 know what the Government proposes
 to do to remove one of the chief
 hurdles in raising the village volun-
 teer force, that is the paucity of train-
 ed personnel for raising such force in
 the villages?

Shri Shyam Dhar Misra: The
 success of the scheme will actually
 depend on good training. That is a

part of the scheme itself. At all levels there is programme for training. There is the Dalapathi who will be trained at the block level. There will be the village volunteer force which will be trained by the Dalapathi. The training of the Dalapathi may be for two to 3 weeks and for the village volunteer force, it may go from 3 to 5 days.

श्री म० ला० द्विवेदी : मैं यह जानना चाहता हूँ कि प्रतिरक्षा श्रम बैंक का काम कितने देहातों में प्रारम्भ हो गया है और उसको पूरी तरह से लागू होने में कितना समय लगेगा। सरकार इस पर कितना व्यय करने का अनुमान कर रही है ?

श्री श्यामधर मिश्र : श्रीमन्, जो सूचनायें अभी तक आई हैं, उनसे पता चलता है कि यह काम बहुत से गांवों में शुरू हो गया है। पांच राज्यों से जो सूचनायें आई हैं, उनके अनुसार करीब तीस हजार पंचायतों में यह काम शुरू हो गया है। मैं यह विलेज वालन्टीयर फोर्स की बात कर रहा हूँ। जहां तक डिफेंस लेबर बैंक की बात है, हम ने राज्यों से आंकड़े मांगे हैं और वे आंकड़े देने के लिए १० मार्च तक की अवधि दी गई है। दो तीन राज्यों से आंकड़े आए हैं। उनमें करीब एक हजार पंचायतों में डिफेंस लेबर बैंक काम कर रहे हैं।

श्री यशपाल सिंह : इस योजना के मातहत डिफेंस की ट्रेनिंग और श्रमदान का महकमा अलग अलग रहेंगे या सब धान सताईस सेर रहेंगे ?

श्री श्यामधर मिश्र : विलेज वालन्टीयर फोर्स एक फोर्स होगी, जिसमें उत्पादन का कार्यक्रम, श्रम का कार्यक्रम और डिफेंस का काम ये तीनों काम साथ साथ रहेंगे।

Shri Ranga: May I know whether the Government of India proposes to impose this thing on all the States or

whether they want to give freedom to the States to decide whether they would insist upon this on men or women or make any special qualifications or what you call special opportunities for the old people and sick people to get themselves opted out of it?

Shri Shyam Dhar Misra: There is no imposition by the Government of India. It is only through the willing co-operation of the States that this scheme has been formulated. There is no compulsion at all in this scheme. As a matter of fact, it is a voluntary scheme. It does not include old people. The scheme itself says that it will be for able-bodied persons. Therefore, there is no compulsion regarding persons who are old and infirm and children.

श्री बड़े : क्या यह बात सच है कि होम गार्ड्स और विलेज वालन्टीयर फोर्स में को-आर्डिनेशन न होने से होम गार्ड्स के वालन्टीयर कभी विलेज वालन्टीयर फोर्स में जाते हैं और विलेज वालन्टीयर फोर्स के वालन्टीयर होम गार्ड्स में चले जाते हैं और फिर उसमें छंटनी होती है ? यदि हां, तो इसमें को-आर्डिनेशन करने का आदेश स्टेट्स को दिया गया है ?

Shri Shyam Dhar Misra: That was a fact. But, steps have been taken to co-ordinate this scheme with the Home guards scheme in the Home Ministry.

Shri P. K. Deo: May I know, as the provision for providing labour for one day per month per adult is mandatory, is it not going against the very Charter of the United Nations which prohibits forced labour? It reminds us of the feudal days of *begar*?

Shri Shyam Dhar Misra: I do not know why the hon. Member is reminded of those feudal days. The wording itself is, it is a village voluntary force. It is voluntary. Nothing is mandatory.

Shri Ranga: Why should they be made to pay?

Mr. Speaker: Mr. Basappa.

Shri Basappa: May I know whether all the States have been given necessary instructions to take up the programme under this Village volunteer force and if some of the States are not given instructions, what are those States?

Shri Shyam Dhar Misra: All the States have been given instructions. Instructions were given before the 26th of January when the Prime Minister inaugurated the scheme.

Shri A. K. Gopalan: May I know whether there are any restrictions for enrolment in this Volunteer force?

Shri Vasudevan Nair: Political restrictions.

Shri Shyam Dhar Misra: There are no restrictions. There are qualifications that only the able-bodied will join the village volunteer force.

Dr. P. S. Deshmukh: Is it a fact that some States preferred their Home Guards Training Scheme to the scheme that has been suggested by the Central Government? Are there any States which have indicated their preference for the Home Guards Training Scheme alone and have stated that it would be complicating matters if this Village Volunteer Force scheme is also taken up?

Shri Shyam Dhar Mishra: Yes, it was a fact that certain States preferred their Home Guards Scheme, but since then we have discussed the matter with the State Governments, and now there is full co-ordination between this scheme and the Home Guards Scheme.

Sugar Factories

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*201. { **Shri Rameshwar Tantia:**
Shri Sivamurthi Swamy:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have taken any decision not to grant any further licences for opening sugar factories in certain States;

(b) if so, which are those States; and

(c) whether any representation has been received against such a decision?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) No, Sir.

(b) and (c). Do not arise.

Shri Rameshwar Tantia: Considering the shortage of sugar last year and the increased quantity required for export of sugar, will Government consider the question of giving licences to those places where the sugarcane is more, as, for instance, in Western UP?

Shri Shinde: Actually, the sugar licensing policy is being reviewed by Government in the light of the present situation. But the licensed capacity actually stands at 33.5 lakhs tons though the installed capacity is much less. Government are trying to see that the licensed capacity is installed as early as possible. The situation is always being reviewed by Government, and Government are very vigilant.

Shri Rameshwar Tantia: May I know whether it is a fact that some licences which had been given have not been implemented, and if so, how many such licences remain to be implemented still, and whether Government will give the licences in respect of those cases to other parties?

Shri Shinde: Actually it happened only in the case of one State, namely Mysore, where two licences were issued but they were not actually implemented. But, again in respect of that State, the revoked licences were granted to the same State, and Government are watching very carefully the actual implementation of the licences which have been granted.

Shri Inder J. Malhotra: May I know whether at the time of giving a new licence, Government give special preference to co-operative societies for running these sugar factories?

Shri Shinde: Government examine the cases on merit. Though preferences are generally granted to co-